

PROFORMA FOR DECLARATION ASSETS
(AS ON 31-03-2012)

Name of Officer (In full) : K. VINOD KUJUR
Date of Birth : 05-08-1968
Present post held : IVth ADDITIONAL DISTRICT & SESSIONS JUDGE, DURG (C.G)

Immovable Property				
Name of District Sub- Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift of otherwise with details of persons from whom. acquired
	Housing and other Buildings	Land		
1	2	3	4	5
[i] Village- Nannakala, Tah.Ambikapur, Distt.-Sarguja	A residential House [under construction/uncomplete]	Khasra No.2/67 Area 0-040 (Value Rs. 14 Lacs approx)	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)
[ii]Village- Gotiyadeh, Tah.Abhanpur, Distt.-Raipur.		A residential Plot Khasra No.964, 973 Bhukhand No.C44, 45 Area 2000 Sq.F. (Value Rs. 5 Lacs approx]	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)
[iii]Village- Mungesar, Tah. Arang, Distt.-		A residential Plot Khasra No.3/2, 4, 5, 23, 24 Bhukhand	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology,	Property Acquired by Wife Smt.Divya K.Minj (Asst. Prof. Zoology,

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Raipur.		No.111 Area 1750 Sq.f. (Value Rs. 89,500 Thousand s approx]	Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	Govt.V.Y.T.A.P.G.Collage Durg. C.G.)
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Movable Property (Valued Above 25,000/-& of Rs.)	
Name of Articles	
(1) Hyndai Sentro Car NO. C.G. 05/B./1930 (Worth Rs. 3,37,215/- as on 2004) in my name.	
(2).32 Bore Revolver Serial No. A-3195/06, Date of Purchase 10/8/2007, Licence No/05/2006/DM/KANKER (Worth Rs. 58,315/-) in my name.	
Jewellery (Lump Sum)	
Jewellery (Worth Rs.)	
Gold Jewellery / Ornaments, Coins - Approx. 90.00 gm (Approx. Worth Rs. 2,75,000/-)	
Silver Jewellery / Ornaments, Coins - Approx. 250.00 gm (Approx. Worth Rs. 12,500 /-)	
(Gold Ornaments mainly received in marriage from gifted by both families (Me & My wife)	
Shares/Debentures	
Name of issuing Company 1	Nos. of Shares 2

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I. Renuka Nagrik Sahakari Bank Mydt.Ambikapur, Dist Surguja (C.G.) Share Rupees 10,100/- (Holder- Smt. .Divya K.Minj) (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	101
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Life Insurance Policy & Others	
Name of issuing Company 1	Amount in Rs. 2
LIC Policies in my name :-	
(1) L I. C. of India (Money Back Policy)	1,00,000/-
(2) Life Insurance Corporation of India (Jeevan Surbhi)	75,000/-
(3) Life Insurance Corporation of India (New Jeevan Dhara Plan/ New Jeevan Suksha Plan)	(Notional Cash Option) 3,40,000/-
(4) Life Insurance Corporation of India (Jeevan Surbhi)	1,35,000/-
LIC Policies in the name of my wife Smt. Divya K.Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.) -	
(1) Life Insurance Corporation of India (Jeevan Saral)	10,00,000/-
(2) Life Insurance Corporation of India (Money Back Policy)	50,000/-
(3) Life Insurance Corporation of India (Jeevan Surbhi)	1,00,000/-
(4) Life Insurance Corporation of India (Jeevan Surbhi)	1,00,000/-
(5) State Bank of India Life Insurance (Unit Plus Regular)	75,000/-

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LIC Policies in the name of my Ward Ku. Srishti Kujur:-	
(1) Life Insurance Corporation of India (Jeevan Tarang)	2,00,000/-
(2) Life Insurance Corporation of India (Komal Jeevan)	1,00,000/-
LIC Policies in the name of my Ward Master Ritin Aarsh Kujur:-	
(1) Life Insurance Corporation of India (Jeevan Tarang)	2,00,000/-
(2) Life Insurance Corporation of India (Komal Jeevan)	1,00,000/-
Mutual Fund - Investment by me	
SBI One India Fund	5,000/-
SBI Mutual Fund - MAGNUM TAXGAIN - Investment by me	2,970/-

Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount in Rs.
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/CS	(1) Savings Bank A/CS in State Bank of India, Kanker (C.G) [Holder - My self]	Kanker (C.G)	33542.13/- (Applied for Closing on 09-01-2013)

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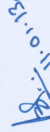
	(2) Savings Bank A/CS in State Bank of India, Ganipara Durg (C.G) [Holder - My self]	Durg (C.G)	75,981/-
	(3). Renuka Nagrik Sahakari Bank Mydt.Ambikapur, Dist Surguja (C.G.) Holder-Smt. Divya K.Minj) (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	Ambikapur (C.G.)	997/-
	(4) Savings Bank A/CS in State Bank of India , Ganipara Durg (C.G) [Holder - My wife Smt. Divya Kumudini Minj] (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.)	Durg (C.G)	710025.31/-
3) PPF	PPF Account in State Bank of India , Jabalpur (M.P.) (Holder- My Self)	Jabalpur (M.P.)	8,531/-
4) GPF/ CPS	-	-	In my GPF Account.11,51,519/- (As per office of the A.G C.G.statment Raipur)
			In my Wife Smt. Divya Kumudini Minj (Asst. Prof. Zoology, Govt.V.Y.T.A.P.G.Collage Durg. C.G.) GPF Account 12,24,686/- (As per office of the A.G

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			C.G.statement Raipur)
5) NSS	5½ Kisan Vikas Patra Post Office Bhanupratappur (Holder - My Self)	Bhanupratappur	1,000/- (Date of Issue 07-07-08)
6) Others (Cash in Hand)	-	-	75,000/-

Note : Agreement with M/s Mahatwakankshi Builders Pvt.Ltd. Directors namely Mr.Naveen Singh, resident of Plot No.62, Phase-5-, Maitri Nagar, Risali, Bhilai Develope, M/s Siddharth Real Estate Partner H.I.G.-162 Padmnabhpur, Durg. Tah.& Distt.-Durg Through Partners Mr.Vishnu Pathak, resident of 91/2, V.I.P. Nagar, Risali, Bhilai, Tah. & Distt.-Durg for purchasing Flat No.402, 4th floor, Block No.A in Madhurisha Heights exclusive phase-3 Pragati Nagar Risali Bhilai Distt. Durg [C.G.] (Value Rs. 28.50 Lacs approx. as values on 20-01-2012) source of money - HDFC Resident Home Loan & Loan Amount is 25 Lacs,. Amount 4,10,100.00 Rs. given by Elder Brother Shree Manoj Kumar Kujur Cheif Engineer (E.&T) ONGC Ltd. [A Govt. of India U/T] Dehradun, Uttarakhand & his wife Smt Swarn Kujur.)

Signature & Date


[K. Vinod Kujur]